

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 299 of 2013 (SZ) (Suo Motu)

Applicant(s)

Respondent(s)

Tribunal on its own motion on the News item reported in "the Hindu" dated of 25.10.2013 about beach at Adyar Estuary with trash, rubble.

Vs. (1) The Principal Secretary, Environment and Forests, Govt of Tamil Nadu, Chennai

- (2) The Secretary, PWD, Chennai
(3) The Commissioner, Corporation of Chennai, Chennai.
(4) The Chairman, TNPCB, Chennai
(5) The Member Secretary, Tamil Nadu Coastal Zone Management Authority, Chennai

Legal Practitioner for Applicant(s)

Legal Practitioners for Respondents

M/s. M.K. Subramanian
E.Manoharan & P.Velmani
for R-1, R-2 & R-5
Shri R. Suryaprakash
& Vidhyalakshmi Vipin for R-3
Mrs.Rita Chandrasekar for R4

Application No. 164 of 2014 (SZ)

Applicant(s)

Respondent(s)

P. Edwin Wilson,
Purasawalkam, Chennai.

Vs. The State of Tamil Nadu,
Rep. by its Chief Secretary & others
Legal Practitioner for Respondent(s)

M/s. Syed Azam Mohammed and
A.M. Sindhuja

M/s. M.K. Subramanian, P.Velmani
& E.Mahoharan for R1 to R4
and R-6, R7 and R15
Mr.R. Suriyaprakash for R-5
Mrs. Me.Saraswathi for R-8
Mrs. Rita Chandrasekar for R-9
Shri. R. Janakiraman for R-10
M/s. R. Senthil Kumar and
Raghavendra Ross Divakar for R-11
Mr. B. Manoharan for R-12
M/s. P. Gnanasekaran
Mr.M.R.Gokul Krishnan for R-13
Mr. D.S. Ekambaram for R-14

M/s.C.Ramesh, C.Balaji for R16
M/s.P.Rathenavel, C.Mariappan,
M.Ezilarasan &
C.Sundaramoorthy for R17 & R18
Mr.Stanly Hebzon Singh for R19
M/s.S.Ratnasabapathy &
Shiva Kumar for R20 to R24

Application No.164 of 2015 (SZ)

Applicant(s)

Respondent(s)

Jawaharlal Shanmugam
72/144, Lattice Bridge Road,
Tiruvanmiyur, Chennai 600041

Vs. Tamil Nadu State Pollution
Control Board
rep. by its Chairman
No.76, Anna Salai, Guindy, Chennai 32

2. The Principal Secretary,
Public Works Department,
Government of Tamilnadu, Secretariat,
Fort St.George,
Chennai 600009
3. The Managing Director,
Chennai Metropolitan Water Supply
Sewerage Board, No.1, Pumping
Station Road,
Chindatripet, Chennai 600002
4. The Chairman, Inland Waterways
Authority of India,
(Ministry of Shipping), A-13, Sector-1
Noida, Uttar Pradesh
5. Corporation of Chennai rep. by its
Commissioner, Ribbon Building,
Chennai-3
6. Chennai River Restoration Trust
(CRRT)
Rep. by its Member Secretary,
Government of Tamil Nadu

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.G.Velmurugan,
Girija Velmurugan & K.S.Elangovan

Mrs.Yasmeen Ali for R1
M/s.M.K.Subramanian, E.Manoharan
& P.Velmani for R2, R3 & R6
Mr.Surya Prakash for R5
M/s.Su.Srinivasan for R4

Application No. 130 of 2016 (SZ)

Applicant(s)

Respondent(s)

S.Muthumeena

1. The Secretary to Government,

No.58 B Back Lakshmi Nivas Flat
Government of
Marshall Road, Egmore, Chennai

Public Works Department,

Tamilnadu, Secretariat, Fort St.George,
Chennai 600009

2. The Chief Engineer,
Water Resource Organisation,
Public Works Department, Chepauk,
Chennai 600005
3. The Executive Engineer,
Public Works Department, Government of
Tamilnadu, Secretariat, Fort St.George,
Chennai 600009
4. Tamil Nadu State Pollution Control Board
rep. by its Chairman
No.76, Anna Salai, Guindy, Chennai 32
5. The District Environmental Engineer,
Tamil Nadu State Pollution Control Board
No.6/1, Murugesan Street, Arumbakkam,
Chennai 600106
6. The Commissioner,
Corporation of Chennai
Ribbon Building, Chennai
7. The Chairman,
Tamil Nadu Electricity Board
No.190, Anna Salai, Chennai

Legal Practitioners for Applicant(s)

M/s.Tamizh Law Firm
R.Amardeep & T.Arunkumar

Legal Practitioners for Respondents

M/s.M.K.Subramanian, E.Manoharan
and P.Velmani for R1 to R3
Mr.A.Ilango for R4 & R5
Mr.Surya Prakash for R6
Mr.Gnanasekaran for R7

Note of the Registry	Orders of the Tribunal
Item.No.1 to 4	Date: 3 rd October, 2017 Mr.E.Manoharan, learned Additional Special Government Pleader has filed affidavit as well as documents and Minutes of the Bi-monthly Review Meeting held under the Chairmanship of the Chief Secretary, Government of Tamil Nadu. Likewise, the Greater Chennai Corporation has also filed an affidavit.

We direct the officials of the Board connected with this issue as well as Officers of Corporation along with their counsel apart from counsel for Chennai Metro Water and Sewerage Board to be present tomorrow. We also request Scientist Mr.Viswnathan CRRT to be present tomorrow.

Post these applications tomorrow viz., 04.10.2017

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

